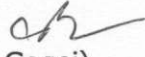


Misc (J) Case No. 22 of 2021**11-11-2021.**

In view of the order dated 11-11-2021 passed in TS(M) Case No. 139 of 2019, the instant petition filed u/s 27 of Hindu Marriage Act, 1955 for disposal of property presented at the time of marriage ^{is disposed of} ~~is~~ infructuous. _{ok}


(C.B. Gogoi)
District Judge,
Sonitpur, Tezpur